

धरिया क्या है ?

शिक्षा और समाज कल्याण मंत्री और संस्कृति विभाग मंत्री (श्री सिद्धार्थ शंकर राय) : (क) और (ख). जो कुछ समाचार-पत्रों में प्रकाशित हुआ है, उसके अतिरिक्त, भारत सरकार को इस मामले में और कोई जानकारी नहीं है। यह मामला आंध्र प्रदेश सरकार से सम्बन्धित है जिससे सूचना भेजने के लिए अनुरोध किया गया है।

Tips demanded by Loaders from Passengers at Palam Airport

1315. Shri K. LAKKAPPA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether loaders employed at the Palam airport while loading and unloading luggage of passengers have been demanding tips from the passengers ;

(b) whether they sometimes force passengers to pay tips ; and

(c) whether Government propose to appoint some personnel of Indian Airlines or Police to stop this menace at all airports and if not, the reasons thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). While no such complaint has come pointedly to notice, it is possible that loaders may some times try to solicit tips.

(c) Supervisory personnel of the Civil Aviation Department and of the airlines are always on duty to look into complaints.

Golden Tobacco Company

1316. SHRI S. P. VERMA :
SHRI RAMSHEKHAR PRASAD
SINGH :

Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether the partners of M/s. Golden

Tobacco Company have initiated steps to convert their firm into a Private Limited concern ;

(b) whether they are selling shares of the Company only to their agents and relatives so as to retain effective control of the Company in their own hands ; and

(c) if so, the steps taken or proposed to be taken by Government to ensure that the shares are not cornered by one set of people only ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) :

(a) M/s. Golden Tobacco Company Ltd. was incorporated as Private Limited company on the 28th June, 1955. On 9th March, 1971, the company passed a Special Resolution to convert it into a Public Limited company. The Registrar of Companies, Maharashtra issued a certificate to this effect on 15th March, 1971.

(b) The company has not approached the Controller of Capital Issues for Public issue and has also not yet got itself listed on any Stock Exchange. The information sought for is, therefore, not readily available.

(c) Does not arise.

राष्ट्रीयकृत बैंकों द्वारा लघु उद्योगों को ऋण दिया जाना

1317. श्री रामावतार शास्त्री :
श्री मूलचन्द डायल :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीयकृत बैंक लघु उद्योगों को ऋण देते हैं ;

(ख) यदि हां, तो बैंकों के राष्ट्रीयकरण से लेकर 15 मई, 1971 तक लघु उद्योगों और छोटे किसानों के ऋण के लिये राज्यवार कितने व्यक्तियों ने आवेदन-पत्र दिये और उनमें से राज्यवार कितने व्यक्तियों को ऋण मिला ; और